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  - Ajmer Judicial Commissioner's Court
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  - Upper Burma Judicial Commissioner's Court
  - Vindhya Pradesh Judicial Commissioner's Court
- ❖ Tribunals and Commissions
  - Airports Economic Regulatory Authority Appellate Tribunal (AERAAT)
  - Appellate Tribunal for Electricity (APTEL)
  - Appellate Tribunal for Forfeited Property (ATFP)
  - Armed Forces Tribunal (AFT)
  - Authority for Advance Rulings (AAR)
  - Board of Revenue (Raj) *New*
  - Board of Revenue (UP)
  - Central Administrative Tribunal (CAT)
  - Central Electricity Regulatory Commission (CERC)
  - Central Information Commission (CIC)
  - Company Law Board (CLB)
  - Competition Appellate Tribunal (Comp AT)
  - Competition Commission of India (CCI)
  - Copyright Board (CB)
  - Customs Excise & Service Tax Appellate Tribunal (CESTAT)
  - Cyber Appellate Tribunal (Cy AT)
  - Debt Recovery Appellate Tribunal (DRAT)
  - Debt Recovery Tribunal (DRT)
  - Income Tax Appellate Tribunal (ITAT)
  - Intellectual Property Appellate Board (IPAB)
  - Monopolies and Restrictive Trade Practices Commission (MRTPC)
  - National Company Law Appellate Tribunal (NCLAT)
  - National Company Law Tribunal (NCLT)
  - National Consumer Disputes Redressal Commission
  - National Green Tribunal (NGT)
  - Real Estate Regulatory Authority
  - Securities and Appellate Tribunal (SAT)
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  - Telecom Disputes Settlement and Appellate Tribunal (TDSAT)
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- ❖ Sri Lanka - New Law Reports (1898-1977) & Sri Lanka Law Reports (1978-2009) Supreme Court of Sri Lanka (2009-2018) Court of Appeal of Sri Lanka <sup>New</sup> (2018)
- ❖ Swaziland - Supreme Court of Swaziland (1996-2014)
- ❖ Tanzania - Court of Appeal & High Court (1983-2011)
- ❖ Thailand - Constitutional Court of Thailand (1998-2011)
- ❖ Uganda - Constitutional Court & Supreme Court (1961-2013)

- ❖ United States - Supreme Court of United States (1754-2018) & Court of Appeals of United States 2018 <sup>New</sup>
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- ❖ Central American Court of Justice (CACJ)
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- ❖ Eastern Caribbean Supreme Court (ECSC)
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- ❖ European Court of Justice (ECJ)
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- ❖ Human Rights Ad Hoc Court at Central Jakarta State Court (HRAHC)
- ❖ Human Rights Chamber for Bosnia and Herzegovina (HRCBH)
- ❖ Human Rights Committee (HRC)
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- ❖ International Criminal Tribunal for Rwanda (ICTR)
- ❖ International Military Tribunal (IMT)
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- ❖ Permanent Court of Arbitration (PCA)
- ❖ Permanent Court of International Justice (PCIJ)
- ❖ Southern African Development Community Tribunal (SADCT)
- ❖ Special Court for Sierra Leone (SCSL)
- ❖ Special Tribunal for Lebanon (STL)
- ❖ UN-ETTA Special Panel for Serious Crimes & Court of Appeal (SPSC)
- ❖ UNMIK - Human Rights Advisory Panel (HRAP)
- ❖ War Crimes Section of the Court of Bosnia and Herzegovina (WCSBH)
- ❖ WIPO (Domain Name Decisions)